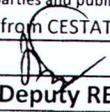


CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 24-6-2019 TO 28-6-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	<u>ST/50119-50120,50122,54065/2014</u>	53602-53605/2018	25/6/2019	28/6/2019
2	<u>ST/59523/2013</u>	50781/2019	19/6/2019	24/6/2019
3	<u>C/54037/2018</u>	50782/2019	19/6/2019	24/6/2019
4	<u>ST/50488/2016</u>	50789/2019	20/6/2019	24/6/2019
5	<u>C/50505/2019</u>	50792/2019	24/6/2019	28/6/2019
6	c/51106/2018	50797/2019	27/6/2019	28/6/2019
7	st/50615,50652,50769/2015	50815-50817/2019	26/6/2019	28/6/2019
	MISC ORDERS			
1	c/60175/2013,c/51959/2014	50452-50453/2019	20/6/2019	24/6/2019
2	c/54226/2014	50458/2019	21/6/2019	28/6/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				 Deputy REGISTRAR
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Beer Singh